NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Contempt Application No. 3 of 2017 In C.P. No. 146/425/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Kiritbhai Fulchand Vakharia & Anr.

V/s.

Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 425 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. A. R. Sheth Adv. & Glick Applicate Applicate

2. Apura Valid Advocate Respondents Apure

ORDER

Learned Advocate Mr. Arjun Sheth present for Applicant. Learned Advocate Mr. Apurva Vakil present for Respondents No. 1, 2 and 6 to 14 in contempt application no. 3/2017.

Learned counsel for Respondents no. 1, 2 and 6 requested time to file their reply.

List the matter for hearing on 23.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.